Annexure 2

Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of the Creditor	Detailed of Claim received		Details of claim admitted	% of voting share in CoC	Amount of contingent claim	Amount of claims not admitted	Amount of claims under verification	Remarks
		Date of Receipt	Amount Claimed						
1	India Housing Fund - Series 2	20-08-2026	4,39,89,76,353.00	2,68,51,16,714.00	13.39			1,71,38,59,639.00	Clarification on Defalut Interest
2	India Housing Fund	20-08-2026	3,63,00,54,721.00	1,31,27,86,061.00	6.55			2,31,72,68,660.00	Clarification on Defalut Interest
3	Piramal Finance Limited (Earlier known as Piramal Enterprises Limited)	26-08-2026	4,41,60,77,272.00	4,32,64,73,973.00	21.57			8,96,03,299.00	Clarification on Additional Interest
4	Edelweiss Asset Reconstruction Company Limited	26-08-2026	5,66,66,47,780.00	4,27,21,63,526.00	21.30			1,39,44,84,254.00	Clarification on Default on Interest due & default on add. interest due
5	Beacon Trusteeship Limited	26-08-2026	17,97,36,97,598.00	5,41,84,55,869.00	27.02			12,55,52,41,729.00	Guarantee Deed not provided
6	Beacon Trusteeship Limited	26-08-2023	70,82,94,163.00	10,52,76,587	0.52			60,30,17,576.00	Guarantee Deed not provided
7	State Bank of India	26-08-2026	4,94,79,00,000.00	0	-			4,94,79,00,000.00	Under verification
	Total		41,74,16,47,887	18,12,02,72,730	90.36	0	0	23,62,13,75,157	